NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH CHENNAI



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 07/08/2017 AT 10.30 AM

PRESENT: SHRI ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL APPLICATION NUMBER : CP/540/ (IB)/2017 PETITION NUMBER : LAKSHMI VILAS BANK NAME OF THE PETITIONER(S) : ORCHID PHARMA LTD NAME OF THE RESPONDENT(S) **UNDER SECTION** : 9 RULE 6 **SIGNATURE** DESIGNATION S.No. NAME (IN CAPITAL) REPRESENTATION BY WHOM T.K. BHASKAR VIKRAM P. JAIN SHWETHA VASUDEVAN ANALARA A CHRAS D. A

ORDER

Counsel representing both the parties are present. Counsel for respondent filed counter and furnished copy of the same to the other side. Time extended at request of both counsel for submissions. Put up on 10.08.2017 at 10.30 A.M.

(K. Anantha Padmanabha Swamy)

Member (Judicial)